

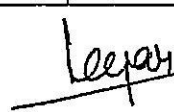

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE, ROUSE AVENUE COURT  
COMPLEX, DELHI**

**MODIFIED DUTY ROSTER FOR THE MONTH OF JANUARY, 2025**

In view of the request received from Sh. Vaibhav Chaurasia, Ld. ACJM-04, the duty roster bearing No.14157-14177-D/ CJM/RADC/DR/2024, dated 20.12.2024 for the month of January 2025 is hereby modified as under:

Sr. No.	Name of the Duty ACMM	Duty to be performed on	In place of
1.	Sh. Paras Dalal, Ld. ACJM-01, RADC, ND	12.01.2025 (Sunday) 13.01.2025 14.01.2025 15.01.2025 16.01.2025 17.01.2025 18.01.2025	Sh. Vaibhav Chaurasia, Ld. ACJM-04, RADC, ND

Rest of the conditions shall remain unchanged.

  
(Deepak Kumar -II)  
Chief Metropolitan Magistrate  
Rouse Avenue District Court Complex  
New Delhi  


Order No. 446/D-473/D CJM/RADC/DR/2025

Dated 10/1/25 at 3-31/14

Copy forwarded for information and necessary action to:

1. The Ld. Registrar General, Hon'ble High Court of Delhi.
2. The Ld. District & Sessions Judge, (HQ), Delhi.
3. The Ld. District & Sessions Judge-Cum-Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, Delhi.
4. The ACJMs, Rouse Avenue District Court Complex, New Delhi.
5. The Director of Prosecution, CBI, Block no.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
6. The Director of Prosecution, Govt. Of NCT of Delhi, Tis Hazari Court, Delhi.
7. The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
8. The Website Committee, Tis Hazari Court, Delhi for uploading on the official website.
9. The Branch In-charge, Care Taking, Facilitation, Computer and Filing Sector, RADC, New Delhi.
10. The Reader to the court of undersigned.
11. The Lockup In-charge, Rouse Avenue District Court, New Delhi.
12. The Police Chowki In-charge, Rouse Avenue District Court, New Delhi.
13. For uploading on 'LAYERS'.
14. The Secy. DLSA, RADC.

  
Chief Metropolitan Magistrate  
Rouse Avenue District Court Complex  
New Delhi